the details (c) if so, what are thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AF-FAIRS (SHRI K. NATWAR SINGH):

(a) Yes. Sir.

(b) No. Sir.

(c) Does not arise.

Pollution of rivers in M.P.

2208. SHRI RAM AWADHESH SINGH:

SHRI TALARI MANOHAR:

Will the Minister of ENVIRON-MENT AND FORESTS be pleased to ŝtate:

(a) whether Government's attention has been drawn to the new report which appeared in the Sunday 25-31, January 1987 on extensive pollution of some rivers in Madhya Pradesh from a large paper mill;

(b) if so, whether any authentic, reliable studies and evaluation has been made by any of our institutions. including CSIR, DST, Ministry of Environment and Forests and if so, the details thereof and the remedial measures taken: and

(c) whether 122 companies were prosecuted by the Madhya Pradesh Pollution Board after Bhopal accident and if so, what is the present position of each of the above 122 cases?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Yes Sir.

(b) and (c) Information is being collected and will be laid on the Table of the House.

Arrest of Pak smugglers and spies on Punjab and Jammu border

2209. SHRI DHARAM CHANDER

PRASHANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of Pak spies and smugglers arrested on the border of Punjab and Jammu during the year 1986; and

(b) what was the number of spies and smugglers killed in their bid to enter the Indian territory?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) 17 smugglers and 1 spy were apprehended by the B.S.F. on the border of Punjab and Jammu during the year 1986.

(b) 5 smugglers were killed while trying to enter India. No spy was killed.

Provident Fund outstanding against M/s Amrita Bazar Patrika Limited and M/s. Jugantar Limited

2210. SHRI CHITTA BASU SHRI RAMKRISHNA MAZUMDER:

Will the Minister of LABOUR be pleased to refer to the answer to Starred Question 267 given in the Rajya Sabha on the 5th August, 1986 regarding provident fund outstanding against M/s. Amrita Bazar Patrika Limited and M/s., Jugantan Limited and state:

(a) what follow up action has been taken in the matter since August, 1986 till date;

(b) whether any action has since been taken by the police authorities against the managements; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) (a) On further